

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 328 OF 2018 &
IA NO. 1567 OF 2018**

Dated : 2nd November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Basaragi KM Solar Power Project LL.P. & Anr. Appellant(s)
Versus
Hubli Electricity Supply Company Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : -

ORDER

Heard Mr. Prabhuling Navadegi, learned senior counsel for the Appellant.

We have gone through the impugned order and also letter of the Government of Karnataka dated 23-6-2017. Stay is granted so far as the execution of the operation of the impugned order dated 4-9-2018 until further orders.

List the matter on **26-11-2018**.

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**